

**Funds provided to Odisha**

2166. SHRI NARENDRA KUMAR SWAIN: Will the Minister of POWER be pleased to state the time by when the Ministry would sanction funds required to address the peak power requirement in Odisha and for implementation of hydro power plants by Odisha Hydro Power Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): Hydro power generation is a deregulated sector. Ministry of Power does not sanction funds for peak power requirement or implementation of hydro power plants to the States.

**LED tube lights**

2167. DR. PRADEEP KUMAR BALMUCHU:

SHRI DHARMAPURI SRINIVAS:

Will the Minister of POWER be pleased to state:

- (a) whether Government is planning to supply LED tube lights as part of save energy programmes and if so, the details thereof;
- (b) whether any proposals have been received from Jharkhand and Telangana for this purpose; and
- (c) if so, the details and the status thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Energy Efficiency Services Limited (EESL), a joint venture company of Public Sector Undertakings (PSUs) under Ministry of Power plans to distribute LED tube lights of 20 W to consumers at an upfront cost of ₹230/- per LED tube light. These tube lights have a technical warranty of 3 years against defects. The distribution of LED tube lights will be done in the same manner by EESL as under the Unnat Jyoti by Affordable LEDs for All (UJALA) Scheme, which provides LED bulbs to domestic consumers at an affordable price.

(b) and (c) No such proposal has been received from the States of Jharkhand and Telangana.

**Meeting on UDAY**

2168. SHRI DHARMAPURI SRINIVAS:

DR. PRADEEP KUMAR BALMUCHU:

Will the Minister of POWER be pleased to state:

- (a) whether the meeting on Ujwal Discom Assurance Yojana (UDAY) was held recently to discuss the opinions of experts in implementing the scheme and if so, the details thereof;